

ITEM NO.107

COURT NO.12

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO(s). 77 OF 2007

MANO DUTT & ANR.

Appellant (s)

VERSUS

STATE OF U.P.

Respondent(s)

(With office report)

Date: 18/01/2012 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. PATNAIK
HON'BLE MR. JUSTICE SWATANTER KUMAR

For Appellant(s)

Mr. P.N. Misra, Sr. Adv.
Mr. K.K. Tyagi, Adv.
Mr. Shivam Mishra, Adv.
For Mr. P. Narasimhan, Adv.

For Respondent(s)

Mr. R.K. Gupta, Adv.
Mr. Rajeev Dubey, Adv.
Mr. Kamalendra Mishra, Adv.

UPON hearing counsel the Court made the following
O R D E R

Mr. P.N. Misra, learned senior counsel appearing for the appellants started his arguments at 2.25 p.m. and was on his legs till the Court rose for the day. Matter remained part heard.

List on 24th January, 2012 as part heard.

(O.P. Sharma)
Court Master

(M.S. Negi)
Court Master